

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: HYDERABAD**

CP.21/150/2016 in OA./21/902/2014
Dated: 22/2/2018

BETWEEN:

Shri T. Koteswara Rao,
Aged about 62 years.
Welfare Commissioner (Retd.),
Govt. of India,
Ministry of Labour & Employment,
R/o. Plot No.213, Road No.6
Rama Krishnapuram, Hyderabad – 500 035. Applicant

AND

Smt. M. Sathiyavathy, IAS
Secretary to Govt. of India,
Ministry of Labour & Employment,
Shramasakti Bhawan, Rafi Marg,
New Delhi – 110 001. Respondent

Counsel for the Applicant : Mr. T. Koteswar a Rao, Advocate
Counsel for the Respondents : Mrs. K. Rajitha, Sr. CGSC.

CORAM

Hon'ble Mr. Justice R. Kantha Rao, Judicial Member
Hon'ble Mrs. Minnie Mathew, Administrative Member

ORAL ORDER

{Per Hon'ble Mr. Justice R. Kantha Rao, Judicial Member}

Heard both the learned counsel.

2. It is submitted by the learned Senior Central Government Standing Counsel for the Respondents that the order has been complied with. Therefore, the Contempt Petition is closed.

(MINNIE MATHEW)
ADMN. MEMBER

(JUSTICE R. KANTHA RAO)
JUDL. MEMBER

Dated the 22nd February, 2018
(Dictated in the Open Court)

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